

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No. 960/2021

HAMSAANANDINI NANDURI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 46892/2023 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 13155/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 22-01-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :M/S. Mukesh Kumar Singh And Co., AOR
Ms. Bani Dikshit, Adv.
Mr. Uddhav Kumar, Adv.
Mr. Krishan Kumar, Adv.
Mr. Dhruva Vij, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Shantanu Jugtawat, Adv.
Mr. Ikshit Singhal, Adv.
Ms. Kajal Rani, Adv.

For Respondent(s) :Mr. K.m Nataraj, A.S.G.
Mr. Amrish Kumar, AOR
Mr. Shailesh Madiyal, Adv.
Mr. Sandeep Kumar Mahapatra, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Praneet Pranav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 29.01.2025 on the top of the Board.

(CHANDRESH)
ASST.REG-CUM-P.S.

(POOJA SHARMA)
COURT MASTER (NSH)